

Programme have been at enhanced levels during the currents year.

**Production of Rice**

1078. **SHRI BALASAHEB VIKHE PATIL** : Will the Minister of **AGRICULTURE** be pleased to state :

(a) whether it is a fact that the per hectare production of rice is much lower in India as compared to the neighbouring countries;

(b) whether any steps have been taken to maintain and also accelerate the growth of rice in the country; and

(c) what R and D support this crop is presently getting under Central Schemes and whether it is proposed to be improved ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA)** : (a) Per hectare production of rice in India during 1984-85, estimated at 1425 Kgs, was higher than Bangladesh and Thailand, but was lower than other neighbouring countries like Pakistan, China, Sri Lanka and Burma.

(b) The productivity of rice in the country has increased steadily over time i.e. from 8 to 10 quintals per ha. in the sixties to 13-14 quintals per ha. in the eighties. Several steps are underway to further accelerate the growth of rice production in the country. These inter alia, include a Central Sector Minikit-cum-community Nurseries Programme of new technology being implemented in all States and union territories. A massive programme to tackle constraints in the way of better productivity has been launched on area approach basis. Based on area-wise constraint analysis, strategy for removing the bottlenecks has been tailored into a central sector scheme for increasing production and productivity of rice in six Eastern States.

(c) Research on rice is being intensified to develop high yielding, short

duration, fertiliser responsive varieties for various situations and which are better suited to biotic/abiotic stress conditions under various farming systems.

**Construction of Godowns for F. C. I. in Kerala**

1079. **SHRI MULLAPPALLY RAMACHANDRAN** : Will the Minister of **FOOD AND CIVIL SUPPLIES** be pleased to state :

(a) whether the Food Corporation of India has sufficient godown facilities in Kerala;

(b) whether there was any proposal to construct more godowns for Food Corporation of India in Kerala; and

(c) if so, the decision taken in the matter and the reasons thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO)** : (a) The storage capacity available with the Food Corporation of India in Kerala is sufficient to meet the present requirement of the State for public distribution system.

(b) and (c). The Corporation has a proposal to construct some additional storage capacity in Kerala for holding buffer stocks which is under assessment.

*[Translation]*

**Allotment of Houses by DDA on Hire Purchase Basis**

1080 **SHRI BANWARI LAL BAIRWA** : Will the Minister of **URBAN DEVELOPMENT** be pleased to state :

(a) the number of residential units allotted by D.D.A. during the last three years to the families having income below Rs. 500 per month and the number of persons belonging to the same income group likely to be allotted houses during the next two years;

(b) whether it is a fact that the amount of the instalments in respect of houses allotted on hire purchase basis is very much on the high side; and

(c) if so, whether any scheme in this connection has been chalked out for such low-income group persons so that they are not forced to bear a huge financial burden ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The details of Janta Flats allotted to families having income upto Rs. 500 p.m. during the last three years are as under :—

Scheme	82-83	83-84	84-85	Total
(i) General Housing Scheme	—	578	—	573
(ii) New Pattern (HUDCO) Scheme 1979	140	1661	2445	4246
<b>Total</b>	<b>140</b>	<b>2239</b>	<b>2445</b>	<b>4824</b>

Number of flats likely to be allotted under the same Income group during the next two years 1985-86, 1986-87.

EWS	24,117
LIG	22,272
<b>Total</b>	<b>46,389</b>

(b) The monthly instalment payable in respect of Janta flats under different regn. schemes is as under :—

1. General Registration Scheme between Rs. 206 to Rs. 295. The total no. of monthly instalments is 180.

2. New Pattern Scheme '76 between Rs. 200 to 226. The total no. of monthly instalments is 240.

With effect from 23.1.85 the span has been increased to 10 years for MIG in lieu of 7 years, 15 years for LIG In lieu of 10 years and 20 years for EWS/Janta in lieu of 15 years.

(c) Recently a scheme of one room tenements has been started for the weaker section of the society. Flats under the scheme will be constructed costing about Rs. 22500 at the present rate and monthly instalments numbering 180 amount payable in case of these flats will be Rs. 170.

[English]

#### Setting up of High Power Doordarshan Relay Station at Manglagiri (A. P.)

1081. SHRI C. SAMBU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to establish a high power Doordarshan relay station at Mangalagiri to cater to the needs of distant viewers of Guntur and Prakasam Districts of Andhra Pradesh;

(b) if so, the time by which the project will be completed; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) No, Sir. The existing 1 KW TV transmitter at Vijaywada when commissioned on full power of 10 KW at the permanent site at Kondapalle Hill by the middle of 1986 is expected to provide coverage to a major part of Guntur district and a small part of Prakasham district. Besides, it is envisaged to set up a low power TV transmitter at Ongole Donakonda in Prakasam district during VII Plan period.

(b) and (c). Do not arise.